

VIDEO CONFERENCING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 16-10-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc./ Appearance</u>					
1	M Ex	113/20	RAGHUBINDER JHA	Vs.	FARAZ NADEEM AND ANR
2	M Ex.	117/2020	ANUTHA KUMAR YADAV	Vs	GANGA DHAR KUMAR & ORS
3	M Ex	120/20	SUMAN DEVI AND ORS	Vs.	MAHESH ARORA AND ORS
4	M Ex	142/20	MOHD. SHAKIR	Vs.	LAL MOHD. AND ORS.
5	Misc DJ	268/20	HARI OM MAHNA	Vs.	NASIR ALI AND ORS.
6	EX	291/20	RELIANCE GENERAL INSURANCE CO. LTD.	Vs.	VIVEK SHARMA
7	Misc.DJ		JONSAN	Vs	VIJAY KUMAR